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IN THE HIGH COURT OF DELHI AT NEW DELHI

- W.P.(C) 10999/2018 +
 - M/S PYRAMID INFRATECH PRIVATE LIMITED Petitioner

Through:

Mr.Abhishek A Rastogi (through Ms. Pooja M. Rastogi, Ms. VC), Meenal Songire, Advocates.

Versus

UNION OF INDIA & ORS. Respondents Ms. Pratima N. Lakra, CGSC with Through: Ms.Stuti Aggarwal, Ms.Kashish G.Baweja and Mr.Chandan Prajapati, Advocates for UOI. Mr. Vinod Diwakar, CGSC with Mr. Olson Nair, Advocate for UOI. Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP. Mr. Aditya Singla, SSC with Ms. Charu Sharma, Advocate for R-4.

66 +

- W.P.(C) 15170/2022
- CAROA PROPERTIES LLP AND ANRPetitioners Mr. V. Lakshmikumaran, Ms. Through: Charanya Lakshmi Kumaran, Mr. Agrim Arora & Ms. Umang Motiyani, Advocates.

versus

UNION OF INDIA AND ORS.

.....Respondents

Through:

- 67 +
- W.P.(C) 12647/2018
- LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through:

Mr. Tarun Gulati, Sr. Advocate with

Mr.Sparsh Bhargava with Ms.Ishita Farsaiya and Ms. Vanshika Taneja, Advocates.

Versus

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69	UNION OF INDIA & ORS. Through	Respondents Mr. Anurag Ahluwalia, CGSC for UOI. Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.
68 +	W.P.(C) 13194/2018 SHARMA TRADING COMPA Through: Versus	ANY Petitioner Mr. Naresh Thacker, Mr. Kumar Visalaksh, Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates.
	UNION OF INDIA & ORS. Through:	Respondents Mr. Anurag Ahluwalia, CGSC for UOI. Ms. Aakanksha Kaul, Advocate Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.
69 +	W.P.(C) 378/2019 HINDUSTAN UNILEVER LII Through: Versus	MITED Petitioner Ms. Vanita Bhargava & Ms.Nandita Chauhan Advs.
	UNION OF INDIA & ORS. Through:	Respondents Mr. Vikrant N. Goyal, Advocate with Ms. Akansha Sharma, Advocates for UOI. Mr.Harish Vaidyanathan Shankar, CGSC with Mr.Srish Kumar Mishra, Mr.Sagar Mehlawat and Mr.Alexander Mathai Paikaday, Advocates. Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA

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and DGAP.

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W.P.(C) 1418/2019 & CM APPL. No.6501/2019 (Ex.) M/S J.P. & SONS THROUGH: SHRI ANKIT KHANDELWAL, PROPRIETOR Petitioner

Through: Mr.Ajay Bhargava, Ms.Vanita Bhargava, Mr.Aseem Chaturvedi and Mr.Sahil Siddiqui, Advs.

Versus

NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH: ITS SECRETARY & ORS. Respondents

Through: Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP. Mr. Kamal Sawhney, Mr. Deepak

Mr. Kamal Sawnney, Mr. Deepak Thackur, Mr. Rishabh Mishra & Ms. Aakansha Wadhwani, Advocates for R-4.

71 +

W.P.(C) 1655/2019

- M/S EXCEL RASAYAN PRIVATE LIMITED Petitioner
 - Through: Mr.Abhishek A Rastogi (through VC), Ms. Pooja M. Rastogi, Ms. Meenal Songire, Advocates.

versus

UNION OF INDIA & ORS. Through: Respondents

Mr. Ravi Prakash, CGSC with Mr. Taha Yasin, Ms. Astu Khandelwal, Mr. Yasharth Shukla & Mr. Ayushman Kishore, Advocates for UOI.

Ms.Akanksha Kaul, Advocate with Ms. Versha Singh Advs for UOI.

Mr.Gyanendra Singh, Advocate.

Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP.

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72 W.P.(C) 2347/2019 +JUBILANT FOODWORKS LTD. & ANR. Petitioners Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Agrim Arora & Ms. Umang Motiyani, Advocates. Versus UNION OF INDIA & ORS. Respondents Mr. Ravi Prakash, CGSC with Mr. Through: Taha Yasin. Ms. Astu Khandelwal. Yasharth Shukla Mr. & Mr. Ayushman Kishore, Advocates for UOI. Mr.Bhagvan Swarup Shukla, CGSC with Mr.R.R.Mishra, Advocate for UOI. Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP. 73 W.P.(C) 4213/2019 +ABBOTT HEALTHCARE PRIVATE LIMITED & ANR. Petitioners Ms. Vanita Bhargava & Ms.Nandita Through: Chauhan, Advocates. Versus UNION OF INDIA & ORS. Respondents Mr. Ripu Daman Bhardwaj, CGSC Through: with Mr. Kushagra Kumar & Mr. Abhinav Bhardwai, Advocates for **R-1**. Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP. 74 W.P.(C) 5558/2019 & CM APPL.No.24368/2019 (interim stay) +UNICHARM INDIA PVT. LTD. Petitioner Through:

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Versus UNION OF INDIA & ORS. Through: M

..... Respondents

Mr. Ravi Prakash, CGSC with Mr. Taha Yasin, Ms. Astu Khandelwal, Mr. Yasharth Shukla & Mr. Ayushman Kishore, Advocates for UOI.

Mr. Anurag Ahluwalia, CGSC for UOI.

Mr.Farman Ali with Ms.Usha Jamnal and Mr.Krishan Kumar, Advocates for R-2 & 3.

Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP.

75

+ W.P.(C) 7743/2019

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner Through: Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Advocates.

Versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Mr.Asheesh Jain, CGSC with Mr. Gaurav Kumar & Mr. Ishank Jha, Advocate for R-1 Mr. Bhagwan Swarup Shukla, CGSC with Adarsh Kumar, Advocate for UOI. Mr.Farman Ali. Advocate with Ms.Usha and Mr.Krishan Kumar, Advocates for R-2 & 3 Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP.

76 +

W.P.(C) 11253/2019 & CM APPL. No.46337/2019 LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

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Through: Mr. Tarun Gulati, Sr. Advocate with Mr.Sparsh Bhargava with Ms.Ishita Farsaiya and Ms. Vanshika Taneja, Advocates Versus UNION OF INDIA & ORS. Respondents Mr. Viraj R. Datar, Sr. Advocate with Through: Mr. Nitish Chaudhary, Advocate for R-1 with R-1 present-in-person. Mr. Rajesh Kumar SPC with Mr. Rahul Kumar Sharma, Advocates for UOI. Mr.Apoorv Kurup, CGSC with Mr.Shivansh Dwivedi, Advocate for UOL Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP. W.P.(C) 12355/2019 Petitioner PARAMOUNT, PROPBUILD PVT. LTD. Mr.Abhishek Choudhary, Advocate. Through: Versus UNION OF INDIA & ORS. Respondents Mr.Ruchir Mishra, Mr. Mukesh Kr. Through: Tiwari. Ms. Reba Jena Mishra, Advocates for UOI. Mr.Bhagwan Swaroop Shukla, CGSC with Mr.Sarvan Kumar Shukla. Advocate. Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP. W.P.(C) 12717/2019 BHARTIYA CITY DEVELOPERS PVT LTD Petitioner Mr.Abhishek A Rastogi (through Through: Ms. Pooja M. Rastogi, Ms. VC),

77 +

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Meenal Songire, Advocates.

Versus UNION OF INDIA & ORS. Respondents Jetly CGSC Through: Vikram Mr. and Ms.Shreya Jetly, Adv. for UOI Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP. W.P.(C) 12847/2019 & CM APPL.No.52474/2019 +RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD. Petitioner Mr.Puneet Mr. Through: Agarwal, Prem Kundpal, Ms. Mansi Khurana, Mr. Ketan Jain, Mr. Atharav Prabhakar & Mr. Chetan Kumar Shukla, Advs. Versus UNION OF INDIA & ORS. Respondents Mr. Vikram Jetly CGSC Through: and Ms.Shreya Jetly, Adv. for UOI. Ali, Mr.Farman Advocate with Mr.Krishan Kumar and Ms.Usha Jamnal, Advs. For UOI. Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra. Adv. & Ms. Kanak Grover, Adv. for R-2 & 5. Mr.Jatin Puniyani, GP for UOI. 80 W.P.(C) 7910/2019 & CM APPL.No.32779/2019 +SALARPURIA REAL ESTATE PVT. LTD Petitioner Through: Mr.Abhishek A Rastogi (through Ms. Pooja M. Rastogi, Ms. VC), Meenal Songire, Advocates. Versus

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01	UNION OF INDIA & ORS. Through:	Respondents Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sharran Kumar Shukla Advocate for UOI. Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP. Mr. Sanjay Kumar, Ms. Easha and Ms. Hemlata Rawat, Advs. for Revenue.
81		
+	W.P.(C) 7911/2019 SATTVA DEVELOPERS PV Through: Versus	
	UNION OF INDIA & ORS.	Despendents
82	Through:	Respondents Mr. Manish Mohan, CGSC with Mr.Jatin Teotia and Mr. Aishani Mohan, Advocates for UOI. Mr.Abhay Prakash Sahay, CGSC, Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs for UOI. Mr.Gyanendra Singh, Advocate. Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.
+	W.P.(C) 8162/2019	
	AFFINITI ENTERPRISES Through:	Petitioner Mr. R. Jawahar Lal, Mr. Siddharth

Versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondent

Through: Mr.Abhay Prakash Sahay, CGSC,

Bawa Mr. Anuj Garg, Advocates.

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Singh, Mr.Kunal Ms. Mannu Dhawan, Ms.Swayamprabha, Advs for UOI.

Mr. Ravi Chawla, Sr.Standing Counsel for NAA with Mr.Avneesh Upadhyay and Mr.Himanshu Sood, Advocates.

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.

83 +

W.P.(C) 9053/2019 UNICHARM INDIA PVT. LTD Petitioner Through: Mr.Rupender Sinhmar, Mr.Prahlad Singh, Advs. Versus

..... Respondents

UNION OF INDIA & ORS. Mr. Ravi Prakash, CGSC with Mr. Through: Taha Yasin, Ms. Astu Khandelwal. Mr. Yasharth Shukla & Mr. Ayushman Kishore, Advocates for UOI.

Mr.Farman Ali with Ms.Usha Jamnal and Mr.Krishan Kumar. Advocates for R-2 & 3.

84

W.P.(C) 10901/2020 & CM APPL. 34162-34163/2020 +S.C. JOHNSON PRODUCTS PVT. LTD. Petitioner Mr.Rajat Through: Bose with Sachdeva and Ms.

Mr.Ankit Shohini Bhattacharya, Advs.

Versus

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

..... Respondents

Through: Ms.Nidhi Raman, CGSC with Mr.Zubin Singh and Mr. Debar Chan De. Advocates for UOI. Mr.Zoheb Hossain, Advocate with

Mr. Vivek Gurnani, Ms.Abhipriya

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	Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP.
W.P.(C) 10932/2020 & CM and Review Pet.127/2024	APPLs.34237-34238/2020, 8172/2022
M/S EMAAR MGF LAND LT	TD Petitioner
Through:	Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Agrim Arora & Ms. Umang Motiyani, Advocates.
Versus	
UNION OF INDIA & ORS.	Respondents
Through:	 Mr.Ravi Prakash, CGSC with Mr.Farmaan Ali, Mr.Manas Tripathi and Ms.Shruti Shivkumar, Advocate for UOI. Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP. Ms. Neha Malik, Standing Counsel with Mr. Sahil Malik for NAA and DGAP. Mr. Satish Kumar, Sr. Standing Counsel for respondent No.3. Ms. Neha Malik, Adv. for NAA and DGAP.
W.P.(C) 1171/2020 IFB INDUSTRIES LTD,	Petitioner

86 +

85 +

Through:

Mr. Kishore Kunal, Ms.Ankita Prakash & Mr. Anuj Kumar, Advocates.

Versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.

..... Respondents

Through:

Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP.

Mr. Dev P Bhardwaj and Mr. Sarthak

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07		Anand, Advoctates for UOI
87 +	C C	
88	Versus UNION OF INDIA & ORS.	Respondents Through: Mr. Rajesh Kumar SPC with Mr. Rahul Kumar Sharma, Advocates for UOI. Ms.Sonia Sharma, Advocate with Ms. Neha Chugh & Ms. Purva Chugh, Advocate for R-2 & 3. Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Advs for R-4 & 5 Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.
+	W.P.(C) 1780/2020 JOHNSON & JOHNSON PVT. Through: versus UNION OF INDIA & ORS. Through:	LTD Petitioner Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Agrim Arora & Ms. Umang Motiyani, Advocates. Respondents Mr. Vikram Jetly CGSC and Ms. Shreya Jetly, Adv. for UOI/R-1 Mr. Vivek Gurnani, Advocates for NAA and DGAP. Ms. Sonu Bhatnagar with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.
89 +	W.P.(C) 2083/2020 & CM API FUSION BUILDTECH PVT L	

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Through: Mr.Abhishek A Rastogi (through VC), Ms. Pooja M. Rastogi, Ms. Meenal Songire, Advocates. Versus UNION OF INDIA & ORS. Respondents Mr. Rajesh Kumar SPC Through: with Mr. Rahul Kumar Sharma. Advocates for UOI. Mr. Vivek Gurnani. Advocates for NAA and DGAP. Mr. Aman Malik. Adv for R-2 and 3. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for **R-4** ASTER INFRAHOME PVT LTD Petitioner Through: Mr.Abhishek A Rastogi (through Ms. Pooja M. Rastogi, Ms. VC), Meenal Songire, Advocates. Versus UNION OF INDIA & ORS. Respondents Mr. Rajesh Kumar SPC with Mr. Through: UOL and DGAP. **R-4**. Mr.Samir Malik, Adv for R-1 and 2 Petitioner Agarwal, Through: Mr.Puneet Mr. Prem Kundpal, Ms. Mansi Khurana, Mr.

90

W.P.(C) 2084/2020 & CM APPL. No.7371/2020 +

Rahul Kumar Sharma, Advocates for

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

91

W.P.(C) 2445/2020 +

MIS SARVPRIYA SECURITIES PVT. LTD

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Ketan Jain, Mr. Atharav Prabhakar & Mr. Chetan Kumar Shukla, Advs.

Versus

UNION OF INDIA & ORS. Through:

..... Respondents

Mr. Aman Malik, Adv for R-2 and 3. Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.

92 +

W.P.(C) 2490/2020		
JOHNSON & JOHNSON PV'	T LTD	Petitioner
Through:	Mr. V. Lakshmikum	naran, Ms.
	Charanya Lakshmi I	Kumaran, Mr.
	Agrim Arora & Ms.	Umang Motiyani,
	Advocates.	

Versus

UNION OF INDIA & ORS.	Respondent	S
Through:	Mr. Vivek Gurnani, Mr. Sanj	jeev
	Menon, Ms. Abhipriya Rai and	Mr.
	Vivek Gaurav, Advocates for N	AA

and DGAP.

Joshi Advs.

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15		
+	W.P.(C) 2742/2020 & CM AP	PL. No.9552/2020
	ACME HOUSING INDIA PV	T. LTD Petitioner
	Through:	Mr.Prateek Bansal, Advocate.
	Versus	
	UNION OF INDIA & ORS.	Respondents
	Through:	Mr.Samir Malik, Adv for R-1 and 2
		Mr.Zoheb Hossain, Advocate with
		Mr. Vivek Gurnani, Ms.Abhipriya
		Rai and Mr.Vivek Gaurav, Advocates
		for NAA and DGAP.
94		
+	W.P.(C) 3737/2020	
	PHIILIPS INDIA LIMITED.	Petitioner
	Through:	Mr.Shashank Shekhar with Mr.Tushar

Versus

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..... Respondents UNION OF INDIA & ORS. Mr. Vipul Agrawal, Standing Counsel Through: Mr. Gaoraang Ranjan. with Advocates for NAA (CCI). Mr. Vivek Gurnani, Advocates for NAA and DGAP. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-5 to R-7. Ms. Mansie Jain. Adv for R-8. Mr.Jatin Puniyani, GP for UOI. W.P.(C) 3910/2020 MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS M/S LODHA DEVELOPERS LTD.) & ANR Petitioners Mr. Kamal Sawhney, Mr.Deepak Through: Thackur, Mr. Rishabh Mishra and Ms. Aakansha Wadhwani, Advocates Versus **UNION OF INDIA & ORS** Respondents Through: Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP. Mr.Vikramaditya Bhaskar, Adv. Mr.Amar Dave, Amicus Curiae with Mr. Vikramaditya Bhaskar, Advocate.

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W.P.(C) 3911/2020

M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

..... Petitioner

Through:

Mr.Puneet Agarwal, Mr. Prem Kundpal, Ms. Mansi Khurana, Mr. Ketan Jain, Mr. Atharav Prabhakar & Mr. Chetan Kumar Shukla, Advs.

Versus UNION OF INDIA & ORS. Through:

..... Respondents Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya

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Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP.
Mr.Rajeev K Panday, AAG,
Mr.Rajeev M. Roy, Mr. P. Srinivasan,
Advs. for R-5
Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-6 & 7.
Mr. Abhishek Saket, Advocate.

97 +

W.P.(C) 4131/2020 MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner Through: Mr. Rohan Shah, Adv.

	Vers	us		
UNION OF INDI	A & C	DRS.		
	T	1		

..... Respondents

Through:

Mr. Asheesh Jain, CGSC with Mr. Gaurav Kumar & Mr. Ishank Jha, Advocates for R-1

Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv.

98 +

W.P.(C) 4345/2020 RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Advocates.

Versus

UNION OF INDIA AND ORS & ORS.

..... Respondents

Through: Mr.Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Ms.Ankita Kedia and Ms.Ria Khanna, Advocates for R-1.

Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates

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		for NAA and DGAP.
99		
+	W.P.(C) 4348/2020	
	APEX MEADOWS PVT LTD	Petitioner
	Through:	Mr. V. Lakshmikumaran, Ms.
		Charanya Lakshmi Kumaran, Mr. Agrim Arora & Ms. Umang Motiyani,
		Advocates.
	Versus	
	UNION OF INDIA & ORS.	Respondents
	Through:	Ms. Neha Malik, Standing Counsel
		with Mr. Sahil Malik for NAA and
		DGAP.
		Mr. M. Rambabu, Ms. Prity Kumari
		and Mr.N.Eswara Rao, Advs. for R-4.
		Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr.
		Vivek Gaurav, Advocates for NAA
		and DGAP.
100		
+	W.P.(C) 4375/2020	
	M/S PATANJALI AYURVED	
	Through:	Mr. Priyadarshi Manish, Mrs. Anjali
		Jha Manish and Ms.Divya Rastogi,
	Versus	Advs.
	UNION OF INDIA & ORS.	Respondents
	Through:	Mr.Zoheb Hossain, Advocate with
		Mr. Vivek Gurnani, Ms.Abhipriya
		Rai and Mr. Vivek Gaurav, Advocates
		for NAA and DGAP.
101		
+	W.P.(C) 4516/2020	
		DUCTS PVT. LTD Petitioner
	Through:	Mr. Tarun Gulati, Sr. Advocate with Mr. Kumer Viselekeh Mr. Udit Jain
		Mr. Kumar Visalaksh, Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh
		Dugar and Mr. Ajitesh Dayal Singh,
		- man and the specon buyar billight
		Advocates.

Versus

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	UNION OF INDIA & ORS. Through:	Respondents Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP. Mr.Farman Ali, Ms.Usha Jamnal & Mr. Krishan Kumar, Advocates for UOI.
102	W.D.(C) 4607/2020	
F	W.P.(C) 4607/2020 AFFINITI ENTERPRISES Through:	Petitioner Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Advocates.
	Versus	
	UNION OF INDIA & ORS. Through:	Respondents Mr.Farman Ali, Ms.Usha Jamnal & Mr. Krishan Kumar, Advocates for UOI. Mr. Vivek Gurnani, Advocates for NAA and DGAP. Mr. Ravi Chawla, Sr.Standing
103		Counsel for NAA with Mr.Avneesh Upadhyay and Mr.Himanshu Sood, Advocates.
+	W.P.(C) 4824/2020 & CM AP	PL.No.2183/2021
	M/S CILANTRO DINERS PV Through:	T. LTD PetitionerMr.NikhilGupta,Mr.Upadhyay,Mr.PrinceNagpalMr.RochitAbhishek,Advocates
	Versus	
	UNION OF INDIA & ORS. Through:	Respondents Mr.Farman Ali, Ms.Usha Jamnal & Mr. Krishan Kumar, Advocates for UOI. Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP. Mr.Rony John, Mr.Piyush Swami and

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Mr.Arshdeep Singh and Mr.Anuj Dubey, Advocates for R-2 and 3.

104		Dubey, Advocates for R-2 and 5.
104 +	W.P.(C) 4957/2020	
	WHIRLPOOL OF INDIA LTD Through:	Mr. V. Lakshmikumaran, Ms.
	Through.	Charanya Lakshmi Kumaran, Mr.
		Agrim Arora & Ms. Umang Motiyani,
		Advocates.
	Versus	
	UNION OF INDIA & ORS.	Respondents
	Through:	Mr.Farman Ali, Ms.Usha Jamnal & Mr. Krishan Kumar, Advocates for UOI.
		Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr.
		Vivek Gaurav, Advocates for NAA and DGAP.
		Ms. Sonu Bhatnagar, Sr. Standing
		Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for
105		R-5.
105	W.P.(C) 5347/2020 & CM API	PL. No.23558/2020
	GAURSONS REALTECH PV	
	Through:	Mr. Monish Panda with Mr.Mrinal Bharat Ram, Advocates.
	Versus	
	UNION OF INDIA & ORS.	Respondents
	Through:	Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sharran Kumar Shukla
		Advocate for UOI.
		Mr.Farmaan Ali with Ms.Usha
		Jamnal and Mr.Krishan Kumar,
		Advocates for UOI. Mr. Vivek Gurnani Mr. Sanioov
		Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr.
		Vivek Gaurav, Advocates for NAA
		and DGAP.

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S AND DEVELOPERS PVT. LTD. Petition Mr.Puneet Agarwal, Mr. Pre Kundpal, Ms. Mansi Khurana, M Ketan Jain, Mr. Atharav Prabhakar Mr. Chetan Kumar Shukla, Advs. Respondents Mr. Anil Soni, CGSC for UOI wi Mr. Devvrat Yadav, GP. Ms. Sonu Bhatnagar with Ms. Nish Mittal, Ms. Apurva Singh and Ms. K Mary Jonet, Advs for 2 to 7. Mr.Zoheb Hossain, Advocate wi Mr. Vivek Gurnani, Ms.Abhipriy Rai and Mr.Vivek Gaurav, Advocat for NAA and DGAP. Ms.Akanksha Kaul, Advocate wi Ms. Versha Singh Advs for UOI. Ms. Alpana Singh & Mr. P. Pande Advocates for R-3
Mr.Puneet Agarwal, Mr. Pre Kundpal, Ms. Mansi Khurana, M Ketan Jain, Mr. Atharav Prabhakar Mr. Chetan Kumar Shukla, Advs. Respondents Mr. Anil Soni, CGSC for UOI wi Mr. Devvrat Yadav, GP. Ms. Sonu Bhatnagar with Ms. Nish Mittal, Ms. Apurva Singh and Ms. K Mary Jonet, Advs for 2 to 7. Mr.Zoheb Hossain, Advocate wi Mr. Vivek Gurnani, Ms.Abhipriy Rai and Mr.Vivek Gaurav, Advocate for NAA and DGAP. Ms.Akanksha Kaul, Advocate wi Ms. Versha Singh Advs for UOI. Ms. Alpana Singh & Mr. P. Pande
Kundpal, Ms. Mansi Khurana, M Ketan Jain, Mr. Atharav Prabhakar Mr. Chetan Kumar Shukla, Advs. Respondents Mr. Anil Soni, CGSC for UOI wi Mr. Devvrat Yadav, GP. Ms. Sonu Bhatnagar with Ms. Nish Mittal, Ms. Apurva Singh and Ms. K Mary Jonet, Advs for 2 to 7. Mr.Zoheb Hossain, Advocate wi Mr. Vivek Gurnani, Ms.Abhipriy Rai and Mr.Vivek Gaurav, Advocate for NAA and DGAP. Ms.Akanksha Kaul, Advocate wi Ms. Versha Singh Advs for UOI. Ms. Alpana Singh & Mr. P. Pande
Ketan Jain, Mr. Atharav Prabhakar Mr. Chetan Kumar Shukla, Advs. Respondents Mr. Anil Soni, CGSC for UOI wi Mr. Devvrat Yadav, GP. Ms. Sonu Bhatnagar with Ms. Nish Mittal, Ms. Apurva Singh and Ms. K Mary Jonet, Advs for 2 to 7. Mr.Zoheb Hossain, Advocate wi Mr. Vivek Gurnani, Ms.Abhipriy Rai and Mr.Vivek Gaurav, Advocate for NAA and DGAP. Ms.Akanksha Kaul, Advocate wi Ms. Versha Singh Advs for UOI. Ms. Alpana Singh & Mr. P. Pande
Mr. Chetan Kumar Shukla, Advs. Respondents Mr. Anil Soni, CGSC for UOI wi Mr. Devvrat Yadav, GP. Ms. Sonu Bhatnagar with Ms. Nish Mittal, Ms. Apurva Singh and Ms. K Mary Jonet, Advs for 2 to 7. Mr.Zoheb Hossain, Advocate wi Mr. Vivek Gurnani, Ms.Abhipriy Rai and Mr.Vivek Gaurav, Advocat for NAA and DGAP. Ms.Akanksha Kaul, Advocate wi Ms. Versha Singh Advs for UOI. Ms. Alpana Singh & Mr. P. Pande
Respondents Mr. Anil Soni, CGSC for UOI wi Mr. Devvrat Yadav, GP. Ms. Sonu Bhatnagar with Ms. Nish Mittal, Ms. Apurva Singh and Ms. K Mary Jonet, Advs for 2 to 7. Mr.Zoheb Hossain, Advocate wi Mr. Vivek Gurnani, Ms.Abhipriy Rai and Mr.Vivek Gaurav, Advocate for NAA and DGAP. Ms.Akanksha Kaul, Advocate wi Ms. Versha Singh Advs for UOI. Ms. Alpana Singh & Mr. P. Pande
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 Mr. Anil Soni, CGSC for UOI wi Mr. Devvrat Yadav, GP. Ms. Sonu Bhatnagar with Ms. Nish Mittal, Ms. Apurva Singh and Ms. K Mary Jonet, Advs for 2 to 7. Mr.Zoheb Hossain, Advocate wi Mr. Vivek Gurnani, Ms.Abhipriy Rai and Mr.Vivek Gaurav, Advocate for NAA and DGAP. Ms.Akanksha Kaul, Advocate wi Ms. Versha Singh Advs for UOI. Ms. Alpana Singh & Mr. P. Pande
 Mr. Devvrat Yadav, GP. Ms. Sonu Bhatnagar with Ms. Nish Mittal, Ms. Apurva Singh and Ms. K Mary Jonet, Advs for 2 to 7. Mr.Zoheb Hossain, Advocate wi Mr. Vivek Gurnani, Ms.Abhiprig Rai and Mr.Vivek Gaurav, Advocat for NAA and DGAP. Ms.Akanksha Kaul, Advocate wi Ms. Versha Singh Advs for UOI. Ms. Alpana Singh & Mr. P. Pande
Ms. Sonu Bhatnagar with Ms. Nish Mittal, Ms. Apurva Singh and Ms. K Mary Jonet, Advs for 2 to 7. Mr.Zoheb Hossain, Advocate wi Mr. Vivek Gurnani, Ms.Abhipriy Rai and Mr.Vivek Gaurav, Advocat for NAA and DGAP. Ms.Akanksha Kaul, Advocate wi Ms. Versha Singh Advs for UOI. Ms. Alpana Singh & Mr. P. Pande
Mittal, Ms. Apurva Singh and Ms. K Mary Jonet, Advs for 2 to 7. Mr.Zoheb Hossain, Advocate wi Mr. Vivek Gurnani, Ms.Abhipriy Rai and Mr.Vivek Gaurav, Advocat for NAA and DGAP. Ms.Akanksha Kaul, Advocate wi Ms. Versha Singh Advs for UOI. Ms. Alpana Singh & Mr. P. Pande
Mary Jonet, Advs for 2 to 7. Mr.Zoheb Hossain, Advocate wi Mr. Vivek Gurnani, Ms.Abhipriy Rai and Mr.Vivek Gaurav, Advocat for NAA and DGAP. Ms.Akanksha Kaul, Advocate wi Ms. Versha Singh Advs for UOI. Ms. Alpana Singh & Mr. P. Pande
Mr. Zoheb Hossain, Advocate wi Mr. Vivek Gurnani, Ms.Abhipriy Rai and Mr.Vivek Gaurav, Advocat for NAA and DGAP. Ms.Akanksha Kaul, Advocate wi Ms. Versha Singh Advs for UOI. Ms. Alpana Singh & Mr. P. Pande
Mr. Vivek Gurnani, Ms.Abhiprig Rai and Mr.Vivek Gaurav, Advocat for NAA and DGAP. Ms.Akanksha Kaul, Advocate wi Ms. Versha Singh Advs for UOI. Ms. Alpana Singh & Mr. P. Pande
Rai and Mr.Vivek Gaurav, Advocat for NAA and DGAP. Ms.Akanksha Kaul, Advocate wi Ms. Versha Singh Advs for UOI. Ms. Alpana Singh & Mr. P. Pande
for NAA and DGAP. Ms.Akanksha Kaul, Advocate wi Ms. Versha Singh Advs for UOI. Ms. Alpana Singh & Mr. P. Pande
Ms.Akanksha Kaul, Advocate wi Ms. Versha Singh Advs for UOI. Ms. Alpana Singh & Mr. P. Pande
Ms. Versha Singh Advs for UOI. Ms. Alpana Singh & Mr. P. Pande
Ms. Alpana Singh & Mr. P. Pande
APPL. No.21655/2020 and Revie
Petitioner
Mr. V. Lakshmikumaran, Ms.
Charanya Lakshmi Kumaran, Mr.
Agrim Arora & Ms. Umang Motiyan
Advocates.
Respondents
Mr. Ravi Prakash, CGSC with M
Taha Yasin, Ms. Astu Khandelwa
Mr. Yasharth Shukla & M
Ayushman Kishore, Advocates f
UOI.
Mr.Zoheb Hossain, Advocate wi

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	Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP. Mr. Parangat Pandey and Ms. Alpana Singh, Advocates for R-3. Mr. Satish Kumar, Sr. Standing Counsel.
W.P.(C) 6671/2020	
GAURAV SHARMA FOOD I	NDUSTRIES Petitioner
Through:	Mr. Nikhil Gupta, Mr. Vipin Upadhyay, Mr. Prince Nagpal & Mr. Rochit, Advocates
Versus	
UNION OF INDIA & ORS.	Respondents
Through:	Mr.Vivek Goyal, CGSPC UOI with Mr.Gokul Sharma, Mr. Aryan Aggarwal, Mr. Ameeta Goyal and Mr. Mahendra Singh, Advocates. Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.
W.P.(C) 7412/2020 & CM AP	PL. No.24800/2020
	ONICS PVT LTD Petitioner
Through:	
Versus	
UNION OF INDIA & ORS.	Respondents
Through:	Mr.Farman Ali, Ms.Usha Jamnal & Mr. Krishan Kumar, Advocates for UOI. Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP.
W.P.(C) 7736/2020	

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M/S PRASAD MEDIA CORPORATION PVT LTD Petitioner Mr. V. Lakshmikumaran, Ms. Through: Charanya Lakshmi Kumaran, Mr. Agrim Arora & Ms. Umang Motiyani, Advocates. Versus UNION OF INDIA & ORS. Respondents Ms.Aakanksha Kaul, Advocate for Through: NAA Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for **R-4**. Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP. W.P.(C) 8229/2020 LITECON INDUSTRIES PVT.LTD. Petitioner Mr. Kumar Visalaksh with Mr. Udit Through: Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates. Versus UNION OF INDIA & ORS. Respondents Mr.Farman Ali and Ms.Usha Jamnal, Through: Advocates for UOI. Mr. Vipul Agrawal, Standing Counsel with Mr. Gaoraang Ranjan, Advocates for NAA (CCI). Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP. 112 W.P.(C) 8751/2020 & CM APPL.No.28192/2020 M/S SIGNATURE BUILDERS PVT. LTD. Petitioner Mr.Puneet Agarwal, Through: Mr. Prem Kundpal, Ms. Mansi Khurana, Mr.

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Ketan Jain, Mr. Atharav Prabhakar & Mr. Chetan Kumar Shukla, Advs.

Versus UNION OF INDIA & ORS. Through: Mr. B

..... Respondents

Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sharran Kumar Shukla Advocate for UOI.

Ms. Sonu Bhatnagar, Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-2.

Mr. Vivek Gurnani, Advocates for NAA and DGAP.

113

+ W.P.(C) 9146/2020 & CM APPL. No.29630/2020

LITE BITE TRAVELS FOODS PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Agrim Arora & Ms. Umang Motiyani, Advocates.

Versus UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Satish Kumar, Sr.standing counsel with Ms.Vaishali Goyal and Mr.Dhruv, Advocates for R-1.

Mr.Ashwini Chawla, Adv. for R-2 & R-3.

Mr.Vivek Goyal, CGSPC UOI with Mr.Gokul Sharma, Mr. Aryan Aggarwal, Mr. Ameeta Goyal and Mr. Mahendra Singh, Advocates.

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.

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+	W.P.(C) 969/2020 & CM API	PL.5342/2020
	NESTLE INDIA LTD. & AN	R Petitioners
	Through:	Mr. V. Lakshmikumaran, Ms.
		Charanya Lakshmi Kumaran, Mr.
		Agrim Arora & Ms. Umang Motiyani,
		Advocates.

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15	Versus UNION OF INDIA & ORS. Through:	Respondents Mr. Kirtiman Singh, CGSC, Mr.Waize Ali Noor, Mr. Waize Ali Noor, Mr. Varun Rajawat, Mr. Varun P Singh, Mr. Ranjeev Khatana, Advocates for UOI. Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP.
15	W.P.(C) 9931/2020	
	M/S NIRALA PROJECT PVT	LTD Petitioner
	Through:	Mr.Puneet Agarwal, Mr. Prem Kundpal, Ms. Mansi Khurana, Mr. Ketan Jain, Mr. Atharav Prabhakar & Mr. Chetan Kumar Shukla, Advs.
	Versus UNION OF INDIA & ORS.	Desmondents
	Through:	Respondents Mr.Farman Ali, Ms.Usha Jamnal & Mr. Krishan Kumar, Advocates for UOI. Ms. Aakanksha Kaul, Advocate. Ms. Neha Malik, Standing Counsel with Mr. Sahil Malik for NAA and DGAP.
16		
	W.P.(C) 9934/2020 & CM AP	
	M/S S3 BUILDWELL LLP Through:	Petitioner Mr.Puneet Agarwal, Mr. Prem Kundpal, Ms. Mansi Khurana, Mr. Ketan Jain, Mr. Atharav Prabhakar & Mr. Chetan Kumar Shukla, Advs.
	Versus	·····, ····
	UNION OF INDIA & ORS.	Respondents

Through:

Ms.Aakanksha Kaul, Mr.Manek Singh, Mr.Aaman Sahani, Advocates for UOI.

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Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP.

117 W.P.(C) 9935/2020 & CM APPL. Nos.31625-31626/2020 +M/S JMK HOLDINGS PVT LTD. Petitioner Mr.Puneet Agarwal, Mr. Through: Prem Ms. Mansi Khurana, Mr. Kundpal. Ketan Jain, Mr. Atharav Prabhakar & Mr. Chetan Kumar Shukla. Advs. Versus UNION OF INDIA & ORS. Respondents Ms.Aakanksha Kaul, Advocate for Through: NAA Mr. Vivek Gurnani, Advocates for NAA and DGAP. Advocates for NAA and DGAP. 118 W.P.(C) 1357/2021 +..... Petitioner M/S INFINITI RETAIL LTD Mr.Rohan Shah Through: (through VC), Mr.Mihir Deshmukh, Mr.Rajat Mittal, Mr. Jay Gandhi and Ms. Megha, Advocates. Versus UNION OF INDIA AND ORS. Respondents Through: Mr. Dev. P. Bhardwaj, CGSC for UOI Mr. Vivek Gurnani, Advocates for NAA and DGAP. 119 W.P.(C) 1366/2021 +M/S TATA STARBUCKS PRIVATE LIMITED Petitioner Through: Mr. Rohan Shah (through VC), Advocate Versus UNION OF INDIA & ORS. Respondents Through: Mr. Rohan Shah (through VC), Mr. S.

Mahesh Sahasranaman and Mr. S.

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Rajan, Advocates for UOI Mr. Vivek Gurnani, Advocates for NAA and DGAP.

120

W.P.(C) 14666/2021 & CM APPL.46201-46203/2021 +ANAND RATHI

Through:

Through:

..... Petitioner

Mr.Abhishek A Rastogi (through Ms. Pooja M. Rastogi, Ms. VC). Meenal Songire, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents Mr. Ravi Prakash, CGSC with Mr. Taha Yasin, Ms. Astu Khandelwal, Mr. Yasharth Shukla & Mr. Ayushman Kishore, Advocates for UOI.

Mr.Aman Malik, Mr.Samir Malik and Mr.Yunus Malik, Advocates for R-2 and 3

121

W.P.(C) 1593/2021 & CM APPL. No.4529/2021 +RAYMOND CONSUMER CARE LTD. Petitioner Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Agrim Arora & Ms. Umang Motiyani,

Advocates.

Versus UNION OF INDIA & ORS. Respondents CGSC Ms.Amrita Prakash. with Through:

Mr.Vishal Ashwani Mehta, Advocate for UOI

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.

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+W.P.(C) 1765/2021 M/S LE REVE

Through:

..... Petitioner

Mr.Nikhil Mr.Vipin Gupta, Upadhayay, Mr. Prince Nagpal and

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Versus



Mr.Rochit Abhishek, Advs.

	UNION OF INDIA & ORS. Through:	Respondents Mr.Rishabh Sahu with Mr. Sameer Sharma Advs. for UOI. Mr.Ashwini Chawla, Adv. for R-2 & 3.
102		Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.
123 +	W.P.(C) 1766/2021	
	NEEVA FOODS PVT. LTD Through:	Petitioner Mr.Nikhil Gupta, Mr.Vipin Upadhayay, Mr. Prince Nagpal and Mr.Rochit Abhishek, Advs.
	Versus	MI.Rochit Abhishek, Advs.
	UNION OF INDIA & ORS. Through:	Respondents Mr. Aditya Dewan, Advocate Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.
124 +	M/S SUBWAY SYSTEMS IN Through:	5.5359/2021, 29026-29027/2021
	Versus UNION OF INDIA & ORS. Through:	Respondents Mr. Aditya Dewan, Advocate Mr.Satya Ranjan Swain, Sr.PC, Mr.Kautilya Birat, Adv. for R-1/UOI Mr. Vivek Gurnani, Advocates for NAA and DGAP.

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W.P.(C) 1951/2021 & CM APPL. Nos.5705-5706/2021 +

M/S SUB WEST RESTAURANTS LLP Petitioner Mr.Abhishek A Rastogi (through Through: VC), Adv.

Versus

UNION OF INDIA & ORS. Through:	Respondents Mr. Anshuman, Sr.Panel Counsel with Mr. Piyush Ahluwalia, Advocate for R-1. Mr.Aditya Dewan, Advs. for R- 3/NAPA. Ms. Sonu Bhatnagar with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4. Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr.

126			
+	W.P.(C) 2440/2021		
	BONNE SANTE		Petitioner
	Th	rough:	Mr.Nikhil Gupta, Mr.Vipin
			Upadhayay, Mr. Prince Nagpal and
	Va	******	Mr.Rochit Abhishek, Advs.
	ve	ersus	
	UNION OF INDIA &	ORS.	Respondents
	Th	rough:	Ms. Pratima N. Lakra, CGSC with
			Mr. Chandan Prajapati, Advocate for
			UOI.
			Mr.Rony John, Mr.Piyush Swami,
			Mr.Arshdeep Singh and Mr.Anuj
			Dubey, Advocates for R-2 and 3.
127			
+	W.P.(C) 2676/2021 &	CM API	PL.7906-7907/2021
	HORIZON PROJECT		ATE LIMITED Petitioner Mr. Kumar Visalaksh with Mr. Udit

Through: Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh

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Dugar and Mr. Ajitesh Dayal Singh, Advocates.

Versus

UNION OF INDIA & ORS. Respondents Mr.Zoheb Hossain, Advocate with Through: Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP. Mr. Rajesh Kumar SPC with Mr. Rahul Kumar Sharma, Advocates for UOI. Mr.Parangat Pandey and Ms. Alpana Singh, Advocates for R-3.

128

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W.P.(C) 2785/2021 & CM APPL.8368/2021

SAMSUNG INDIA ELECTRO	ONICS PVT LTD Petitioner
Through:	Mr.Puneet Agarwal, Mr. Prem
	Kundpal, Ms. Mansi Khurana, Mr.
	Ketan Jain, Mr. Atharav Prabhakar &
	Mr. Chetan Kumar Shukla, Advs.
Versus	

versus

UNION OF INDIA & ORS.				. Responde	nts
Through:	Mr.Zo	oheb	Hossain,	Advocate	with
	Mr.	Vivek	c Gurnani	, Ms.Abhi	priya

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W.P.(C) 2897/2021 +

> Petitioners Mr.Ajay Aggarwal, Advocate Through:

for NAA and DGAP.

Versus UNION OF INDIA & ORS. Through:

ITC LIMITED & ANR.

..... Respondents Mr. Ravi Prakash, CGSC with Mr. Taha Yasin, Ms. Astu Khandelwal, Yasharth Shukla Mr. & Mr. Ayushman Kishore, Advocates for UOI.

Rai and Mr.Vivek Gaurav. Advocates

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Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP.

		for NAA and DGAP.
130	W. D. (C) 2070/2021	
+	W.P.(C) 2970/2021	
	M/S DRA AADITHYA PROJ	
	Through:	Mr. Monish Panda with Mr.Mrinal
	Voraus	Bharat Ram, Advocates.
	Versus UNION OF INDIA & ORS.	Respondents
	Through:	Mr. Manish Mohan, CGSC with
	C	Mr.Jatin Teotia and Mr. Aishani
		Mohan, Advocates for UOI.
		Mr. Sameer Vashisht, ASC Civil GNCTD with Ms. Sanjana Nangia, Advocates.
		Mr.Aman Malik, Mr.Samir Malik and
		Mr. Yunus Malik, Advocates for R-2
		and 3
		Mr.Zoheb Hossain, Advocate with
		Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates
		for NAA and DGAP.
131		
+	W.P.(C) 3254/2021	
	GILLETTE INDIA LTD	Petitioner
	Through:	Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr.
		Agrim Arora & Ms. Umang Motiyani,
		Advocates.
	Versus	
	UNION OF INDIA & ORS.	Respondents
	Through:	Mr.Asheesh Jain, CGSC with Mr. Gaurav Kumar & Mr. Ishank Jha,
		Advocates for R-1
		Mr.Zoheb Hossain, Advocate with
		Mr. Vivek Gurnani, Ms.Abhipriya
		Rai and Mr. Vivek Gaurav, Advocates
		for NAA and DGAP.

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132 W.P.(C) 3306/2021 +PROCTER AND GAMBLE HOME PRODUCTS PVT LTD Petitioner Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Agrim Arora & Ms. Umang Motiyani, Advocates. Versus UNION OF INDIA & ORS. Respondents Mr. Ripu Daman Bhardwaj, CGSC Through: with Mr. Kushagra Kumar & Mr. Abhinav Bhardwai, Advocates for R-1. Mr.Vivek Goyal, CGSC with Mr.Gokul Sharma, Adv. for UOI. Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP. 133 W.P.(C) 3327/2021 +PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD Petitioner Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Agrim Arora & Ms. Umang Motiyani, Advocates. Versus UNION OF INDIA & ORS. Respondents Mr.Vivek Goyal, Senior Panel Through: Counsel, UOI with Mr.Gokul Sharma, Advocate and Mr.Shivam Singh, Advocates for R-1. Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP.

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+ W.P.(C) 3867/2021

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	M/S ELECTRONICS MART	INDIA LTD Petitioner
	Through:	Mr.Nikhil Gupta, Mr.Vipin
		Upadhayay, Mr. Prince Nagpal and
		Mr.Rochit Abhishek, Advs.
	Versus	
	UNION OF INDIA & ORS.	Respondents
	Through:	Mr.Farman Ali, Ms.Usha Jamnal &
		Mr. Krishan Kumar, Advocates for UOI.
		Mr. Ripu Daman Bhardwaj, CGSC
		for UOI
		Mr.Aman Malik, Mr.Samir Malik and
		Mr.Yunus Malik, Advocates for R-2
		and 3
		Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr.
		Vivek Gaurav, Advocates for NAA
		and DGAP.
135		
+	W.P.(C) 4600/2021	
	INOX LEISURE LIMITED.	Petitioner Mr. Kumar Visalaksh with Mr. Udit
	INOX LEISURE LIMITED. Through:	Mr. Kumar Visalaksh with Mr. Udit
		Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh
		Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,
	Through: Versus UNION OF INDIA & ORS.	Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates. Respondents
	Through: Versus	Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates. Respondents Mr. Ripu Daman Bhardwaj, CGSC
	Through: Versus UNION OF INDIA & ORS.	Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates. Respondents Mr. Ripu Daman Bhardwaj, CGSC with Mr. Kushagra Kumar & Mr.
	Through: Versus UNION OF INDIA & ORS.	Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates. Respondents Mr. Ripu Daman Bhardwaj, CGSC
	Through: Versus UNION OF INDIA & ORS.	Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates. Respondents Mr. Ripu Daman Bhardwaj, CGSC with Mr. Kushagra Kumar & Mr. Abhinav Bhardwaj, Advocates for R-1. Mr. Bhagwan Swarup Shukla, CGSC
	Through: Versus UNION OF INDIA & ORS.	Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates. Respondents Mr. Ripu Daman Bhardwaj, CGSC with Mr. Kushagra Kumar & Mr. Abhinav Bhardwaj, Advocates for R-1. Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sharran Kumar Shukla
	Through: Versus UNION OF INDIA & ORS.	Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates. Respondents Mr. Ripu Daman Bhardwaj, CGSC with Mr. Kushagra Kumar & Mr. Abhinav Bhardwaj, Advocates for R-1. Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sharran Kumar Shukla Advocate for UOI.
	Through: Versus UNION OF INDIA & ORS.	Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates. Respondents Mr. Ripu Daman Bhardwaj, CGSC with Mr. Kushagra Kumar & Mr. Abhinav Bhardwaj, Advocates for R-1. Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sharran Kumar Shukla Advocate for UOI. Mr.Zoheb Hossain, Advocate with
	Through: Versus UNION OF INDIA & ORS.	Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates. Respondents Mr. Ripu Daman Bhardwaj, CGSC with Mr. Kushagra Kumar & Mr. Abhinav Bhardwaj, Advocates for R-1. Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sharran Kumar Shukla Advocate for UOI. Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya
	Through: Versus UNION OF INDIA & ORS.	Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates. Respondents Mr. Ripu Daman Bhardwaj, CGSC with Mr. Kushagra Kumar & Mr. Abhinav Bhardwaj, Advocates for R-1. Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sharran Kumar Shukla Advocate for UOI. Mr.Zoheb Hossain, Advocate with
136 +	Through: Versus UNION OF INDIA & ORS.	Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates. Respondents Mr. Ripu Daman Bhardwaj, CGSC with Mr. Kushagra Kumar & Mr. Abhinav Bhardwaj, Advocates for R-1. Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sharran Kumar Shukla Advocate for UOI. Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates

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Vipin

M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

..... Petitioner

Mr.Abhishek A Rastogi, Ms. Pooja Through: M. Rastogi, Ms. Meenal Songire, Advocates.

Versus

Through:

UNION OF INDIA & ORS.

..... Respondents

Mr. Ripu Daman Bhardwaj, CGSC with Mr. Kushagra Kumar & Mr. Abhinav Bhardwaj, Advocates for **R-1**.

Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP.

Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sharran Kumar Shukla Advocate for UOI.

Mr. Manas Bhatnagar, Advocates for R-4.

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W.P.(C) 4794/2021 & CM APPL. 14802/2021 +YELLOW SUN RESTAURANTS PRIVATE LIMITED Petitioner Mr. Through: Mr. Nikhil Gupta, Upadhyay, Mr. Prince Nagpal & Mr. Rochit, Advocates. Versus UNION OF INDIA & ORS. Respondents Mr. Ajay Kumar Pandey, SPC for Through: UOI with Mr. Rajat Choudhary, Advocate for R-1/UOI Mr.Zoheb Hossain, Advocate with

Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP.

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W.P.(C) 6337/2021 & CM APPL.19960/2021 M/S PURI CONSTRUCTION PVT. LTD. Petitioner

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		Through: Versus	Mr.Puneet Agarwal, Mr. Prem Kundpal, Ms. Mansi Khurana, Mr. Ketan Jain, Mr. Atharav Prabhakar & Mr. Chetan Kumar Shukla, Advs.
	UNION OF INDL	A & ORS. Through:	Respondents Mr. Kunal Sharma, Sr. Standing Counsel with Mr. Shubhendu Bhattacharya, Adv. Mr.Apoorv Kurup, CGSC with Ms.Aanchal, Advocates for R-1 Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP.
)			
	W.P.(C) 990/2021 M/S BPTP LTD.	Through:	Petitioner Mr.Kishore Kunal, Ms. Ankita Brakash & Mr. Anui Kumar Adua
		Versus	Prakash & Mr. Anuj Kumar, Advs.
C	UNION OF INDL	A & ORS. Through:	Respondents Mr.Asheesh Jain, CGSC with Mr. Gaurav Kumar & Mr. Ishank Jha, Advocates for R-1 Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.
	W.P.(C) 997/2021		
	M/S MAN REAL'		ANR Petitioners Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Agrim Arora & Ms. Umang Motiyani,

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Advocates.

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ION OF INDIA & ORS. Through:	Respondents Mr.Farman Ali, Ms.Usha Jamnal & Mr. Krishan Kumar, Advocates for UOI. Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya
	Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP.
Versus	
ION OF INDIA & ORS. Through:	Respondents Ms. Uma Prasuna Bachu, Sr.PC with Ms.Poonam, GP for R-1. Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP.
	PPLs.38062-38063/2022
S SWATI REALTY Through:	Petitioner Mr.Abhishek A Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire, Advocates.
Versus ION OF INDIA & ORS. Through:	Respondents Mr. Sandeep Vishnu, SPC for UOI. Ms. Suruchi Suri, Advocate with Mr.Mayur Narang, Advocate for R-4. Ms. Sonu Bhatnagar with Ms. Nishta Mittal, Ms. Apurva Singh and Ms. KS Mary Jonet, Advs for 5 and 6 Mr.Zoheb Hossain, Advocate with
	ION OF INDIA & ORS. Through: P.(C) 12573/2022 & CM AF S SWATI REALTY Through: Versus ION OF INDIA & ORS.

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Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP.

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- W.P.(C) 12639/2022 & CM APPLs.38309-38310/2022 & 39263/2022
 M/S PERFECT BUILDWELL PVT LTD Petitioner
 Through: Mr. Krishnamohan K Menon, Ms
 - ough: Mr. Krishnamohan K Menon, Ms Parul Sachdeva & Ms. Yamini Sharma, Advocates

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Ravi Prakash, CGSC with Mr. Taha Yasin, Ms. Astu Khandelwal, Mr. Yasharth Shukla & Mr. Ayushman Kishore, Advocates for UOI. Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates

for NAA and DGAP.

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+ W.P.(C) 12797/2022 & CM APPLs.38922-38924/2022

VASAVI AND GP INFRA LLP Petitioner Through: Mr.Krishna Dev Jagarlamudi, Advocate with Mr.N.Sai Vinod, Advocate.

Versus

UNION OF INDIA & ORS. Respondents Through: Mr.Jatin, Sr.Panel Counsel with

Mr.Jahn, SI.Paher Counsel with Ms.Chetanaya Puri, Advocate for UOI.

Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP.

Ms. Sonu Bhatnagar with Ms. Nishta Mittal, Ms. Apurva Singh and Ms. KS Mary Jonet, Advs for R-4

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W.P.(C) 13657/2022 & CM A M/S DLF LIMITED	PPLs.41646-41647/2022 Petitioner
Through:	Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Agrim Arora & Ms. Umang Motiyani, Advocates.
Versus	
UNION OF INDIA & ORS.	Respondents
Through:	Mr. Asheesh Jain, CGSC with Mr. Gaurav Kumar & Mr. Ishank Jha, Advocates for R-1 Mr. Vipul Agrwal, Adv. for NAA/DGAP. Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP. Mr.Satish Kumar, Sr.Standing Counsel with Ms.Vaishali Goyal, Advocates for R-5.
W.P.(C) 13715/2022 & CM A 45505/2022	PPLs.41879/2022, 45056/2022 and
NY CINEMAS LLP	Petitioner
Through:	Mr. Raj Shekhar Rao, Sr. Advocate with Mr.Rituraj H. Gurjar with Mr.Prateek K. Chadha, Mr. Sreekar Aechuri, Ms. Pragya Ganjoo, Advocates.
Versus	
UNION OF INDIA & ORS.	Respondents
Through:	Mr. Sushil Kumar Pandey, SPC with Ms. Neha Yadav, Advocates for UOI. Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP. Mr. Anurag Ojha, Sr.Standing
	M/S DLF LIMITED Through: Versus UNION OF INDIA & ORS. Through: W.P.(C) 13715/2022 & CM A 45505/2022 NY CINEMAS LLP Through:

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Counsel with Mr. Subham Kumar, Kumar Abhishek, Mr. Rajiv L. Seth, Ms. Veena Tyagi, Ms. Seema Tyagi, Mr. Nabir Singh & Mr. Sunder Singh, Advocates for Respondent No.3 & 4. Ms. Sonu Bhatnagar with Ms. Anushree Narain, Ms.Venus Mehrotra and Ms.Nishtha Mittal, Advocates for R-3& 4

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+ W.P.(C) 14835/2022

..... Petitioner

Through:

M/S AIRMID REAL ESTATE LTD.

Mr. Kishore Kunal, Ms.Ankita Prakash & Mr. Anuj Kumar, Advocates.

versus

UNION OF INDIA & ORS. Respondents Through: Mr.Sushil Kumar Pandey Advocate for UOI.

Mr. Rajesh Kumar SPC with Mr. Rahul Kumar Sharma, Advocates for UOI.

Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP.

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+ W.P.(C) 15169/2022
 GELENMARK PHARMACEUTICAL
 LIMITED AND ANR Petitioners
 Through: Mr. Rohan Shah, Advocate.

Versus

..... Respondents

Through:

Mr.Sushil Kumar Pandey with Ms.Neha Yadav, Advocates for UOI. Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP.

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UNION OF INDIA AND ORS

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149 W.P.(C) 15172/2022 +BARBEQUE NATION HOSPITALITY LTD Petitioner Kotni, Mr.Akshay Through: Mr. Srinivas Kumar. Mr. Rishabh Dev Dixit. Advocates. Versus UNION OF INDIA AND ORS Respondents Pandey Through: Mr.Sushil Kumar with Mr.Kuldeep Singh, Advocates for

UOI Mr.Rakesh Kumar. CGSC with Mr.Sunil. Advocate for UOI. Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP.

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+W.P.(C) 15289/2022 & CM APPL.Nos.47442-47443/2022

..... Petitioner

ANUTONE ACOUSTICS LIMITED Mr. V. Lakshmikumaran, Ms. Through: Charanya Lakshmi Kumaran, Mr. Agrim Arora & Ms. Umang Motiyani, Advocates.

Ms.Neha Yadav, Advs.

Versus UNION OF INDIA & ORS. Respondents Mr.Zoheb Hossain, Advocate with Through: Mr. Vivek Gurnani, Ms.Abhipriya

Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP. Mr.Sushil Kumar Pandey, SPC with

151

W.P.(C) 16178/2022 & CM APPL. 38836/2023 +ARIHANT SUPERSTRUCTURES LTD. Petitioner Mr.Puneet Agarwal, Through: Mr. Prem Kundpal, Ms. Mansi Khurana, Mr. Ketan Jain, Mr. Atharav Prabhakar & Mr. Chetan Kumar Shukla, Advs.

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Versus

UNION OF INDIA & ORS. Respondents Mr.Jatin Singh, SPC for UOI. Through: Mr. Manish Kumar, Sr. Central Govt. Counsel with Mr. Lalan Kumar. Advocate Standing Ms. Anushree Narain, Counsel for GST Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP. W.P.(C) 16266/2022 & C.M.Nos.50925-50926/2022 PRASU INFRABUILD PVT LTD Petitioner Through: Mr.Tarun Jain with Mr.Divyansh Singh, Advocates. Versus UNION OF INDIA & ORS. Respondents Mr.Sanjay Kumar. SPC for R-1. Through: Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP. Mr.Sumit Gaur, Advocate for R-6, 7, 9, 11, 12, 13, 14 & 15. W.P.(C) 16890/2022 & CM APPLs. 53510-53512/2022 BHAGWATI INFRA Petitioner Through: Mr.Bharat Rai Chandani, Advocate with Mr.Deepak Kumar Khokhar, Advocate. Versus UNION OF INDIA & ORS. Respondents Mr. Chiranjeev Kumar, Mr.Mukesh Through: Sachdeva, Advocates for R-1. Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP.

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154 +	W.P.(C) 17073/2022 & CM Al	PPL. 54098/2022
	ALLERGAN HEALTHCARE	INDIA PVT. LTD Petitioner
	Through:	Mr.Sparsh Bhargava, Ms. Ishita
		Farsaiya, Mr. Apoorv Shukla, ,
		Ms.Vanshika Tanjeja, Advocates.
	Versus	Nis. Valislika Talijeja, Mavočačes.
	UNION OF INDIA & ORS.	Respondents
	Through:	Mr.Jatin Singh and Mr.Yogesh
	Through.	Kumar Advocate for R-1.
		Mr.Zoheb Hossain, Advocate with
		Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates
		for NAA and DGAP.
155		IOI NAA aliu DOAF.
	W D (C) 6082/2022 & CM AD	DI 21405/2022
+	W.P.(C) 6983/2022 & CM AP	ENT COMPANY PRIVATE LIMITED
	WIC NOIDA DEVELOFENIL	Petitioner
	Through	
	Through:	Mr. Preetesh Kapur, Sr.Advocate with
		Mr. Shaunak Kashyap, Mr. Balasukramanian B. Juan and Mr.
		Mr. Balasubramanian R. Iyer and Mr.
		Kanav Agarwal and Ms. Muskan
	Vereus	Yadav, Advocates.
	Versus	Desneydents
	UNION OF INDIA & ORS.	Respondents
	Through:	Mr. Ravi Prakash, CGSC with Mr. Taha Yasin, Ms. Astu Khandelwal,
		Mr. Yasharth Shukla & Mr.
		Ayushman Kishore, Advocates for UOI.
		Mr.Zoheb Hossain, Advocate with
		Mr. Vivek Gurnani, Ms.Abhipriya
		Rai and Mr.Vivek Gaurav, Advocates
		for NAA and DGAP.
156		
+	W.P.(C) 7781/2022 & CM AP	
	SAMSUNG INDIA ELECTRO	
	Through:	\mathbf{C}
		Kundpal, Ms. Mansi Khurana, Mr.
		Ketan Jain, Mr. Atharav Prabhakar &
		Mr. Chetan Kumar Shukla, Advs.

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Versus UNION OF INDIA & ORS. Respondents Through: Mr. Rakesh Kumar, CGSC with Mr.Sunil, Advocate for UOI. Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP. W.P.(C) 8705/2022 & CM APPLs.26239-26240/2022 M/S TATA PLAY LIMITED Petitioner Through: Khokhar, Advocates. versus UNION OF INDIA & ORS. Respondents Mr.Abhishek Saket, Advocate for Through: UOI for NAA and DGAP. W.P.(C) 11180/2023 & CM APPLs. 43445-43446/2023 M/S ATS TOWNSHIP PVT. LTD. Through: Mr.Puneet Agarwal, Mr. Mr. Chetan Kumar Shukla. Advs. Versus UNION OF INDIA AND ORS Respondents Ravi Prakash, Through: Mr. Ms.Astu Khandelwal, Adv. for R-1 (UOI). Ankit Siwach and Ms. Kambri. Advocates for UOI. Ms. Anushree Narain, Counsel for GST

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Mr. Rohan Shah with Mr. Bharat Raichandani, Mr. Deepak Kumar

Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates

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..... Petitioner Prem Kundpal, Ms. Mansi Khurana, Mr. Ketan Jain, Mr. Atharav Prabhakar &

CGSC with

Mr. Naginder Benipal, SPC with Mr. Harithi

Standing

Mr. S.V. Tyagi & Mr. Shivam Tyagi,

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Advs for R-2.

Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP.

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W.P.(C) 11910/2023

W.F.(C) 11910/2023	
PAREENA INFRASTRUCTU	RE PVT. LTD Petitioner
Through:	Mr.Vineet Bhatia, Advocate with
_	Mr.Aamnaya Jagannath Mishra,
	Ms.Nidhi Aggarwal, Ms.Jyoti Verma
	and Mr.Bipin Punia, Advocates.
Versus	I /
UNION OF INDIA AND ORS	Respondents
Through:	Mr. Ravi Prakash, CGSC with Mr.
_	Taha Yasin, Ms. Astu Khandelwal,
	Mr. Yasharth Shukla & Mr.
	Ayushman Kishore, Advocates for
	UOI.
	Mr. Virender Pratap Singh Charak,
	Ms.Shubhra Parashar, Mr. Yash Hari

Mr. Virender Pratap Singh Charak, Ms.Shubhra Parashar, Mr. Yash Hari Dixit & Ms. Vidya Mishra, Advocates for UOI.

Ms. Anushree Narain, Standing Counsel for GST

Mr. S.V. Tyagi & Mr. Shivam Tyagi, Advs for R-2.

Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP.

Ms. Gigi C George and Mr. Dheeraj Singh, Advocates for UOI

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W.P.(C) 246/2023 & CM APPL.Nos.939-940/2023 +M/S BHARTIYA URBAN PVT LTD. (FORMERLY, BHARTIYA CITY DEVELOPERS PVT LTD.) Petitioner Mr.Abhishek A Rastogi, Ms. Pooja Through: M. Rastogi, Ms. Meenal Songire, Advocates.

Versus

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161	UNION OF INDIA AND ORS Through:	Respondents Mr.Gigi C.George with Mr.Dheeraj Singh, Advocates for R-1/UOI. Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP.
-		15025/2022
+	W.P.(C) 3866/2023 & CM APP	
	ATS HOMES PVT. LTD.	Petitioner
	Through:	Mr.Prem Kundpal, Mr.Chetan Kumar Shukla, Mr.Vivek Vaibhav, Mr.Amendru Kumar Singh and Mr.Sachin Khurana, Advs.
	Versus	
	UNION OF INDIA AND ORS Through:	Respondents Mr. Anshuman and Mr. Piyush Ahluwalia, Advocates for R1/UOI Ms. Anushree Narain, Standing Counsel for GST/R-2 with Ms. Simran Kumari, Advocate. Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP.
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+	W.P.(C) 14681/2023 & C.M.No M/S ADHIRAJ CONSTRUCT Through:	
	Versus	
	UNION OF INDIA	Respondent
	Through:	Mr. Ravi Prakash, CGSC with Ms. Astu Khandelwal, Advocate for UOI. Mr. Sushil Raaja, SPC for UOI

Mr. Sushil Raaja, SPC for UOI Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya

This is a digitally signed order.





Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP.

CORAM: HON'BLE MR. JUSTICE YASHWANT VARMA HON'BLE MR. JUSTICE RAVINDER DUDEJA <u>O R D E R</u> 10.07.2024

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1. Learned counsel for parties have failed to comply with our order dated 01 May 2024. Consequently, this batch shall stand adjourned.

2. Let the matter be called again on 08.10.2024.

YASHWANT VARMA, J.

RAVINDER DUDEJA, J.

JULY 10, 2024/sk